

Sl. No.	CPSE	Total extent of land	Status of disposal
		Ranibagh, 45.62 acres is freehold and the remaining 46.68 acres land is leasehold.	is being pursued. An issue regarding forest classification of land has to be resolved by State Government.  As regards, the land at Ranibagh, the State Government of Uttarakhand was requested to take back the leasehold land. For sale of freehold land at Ranibagh, NBCC, the LMA, has floated tender for sale.
2.	Tunghbhadra Steel Products Limited	83.68 acres (83.68 acres-freehold)	The company has handed over Malaprabha Mini Hydel Project to Government of Karnataka.  The sale of entire 83.68 acres of land to Karnataka Housing Board has been completed.
<b>Department of Commerce</b>			
3.	STCL Limited	15.7 acres (15.7 acres-freehold)	The property belonging to STCL has been attached by consortium of Banks headed by SBI under SARFAESI Act, 2002.

#### **Status of heavy industries in Kerala**

202. SHRI K. SOMAPRASAD: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of new heavy industrial units started between 2014 and 2019 year-wise and total employment generated in each units;

(b) whether any proposal for heavy industrial units have been received from Kerala Government; and

(c) if so, the details of the project and present status?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

(SHRI ARVIND GANPAT SAWANT): (a) to (c) Department of Heavy Industry has already looking after 31 CPSE's which are Heavy Industries set up by Government over the years. However, setting up of industry is a State subject and role of this Department/ Ministry is confined to administration of the CPSEs under its administrative charge. The Department does not maintain any centralized data pertaining to number of heavy industrial units and total employment generated in each unit.

### **Slump in car manufacturing industry**

203. SHRI A. VIJAYAKUMAR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government is aware that there is a slump in car manufacturing industry and its sales in recent months;

(b) if so, the details thereof; and

(c) the initiatives taken to improve the condition of car manufacturing industries in the country?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) to (c) Yes, Sir. The Government is aware that the auto sector which has been growing at approximately 7-8 % per annum has witnessed a slump in car manufacturing since July, 2018.

While, during the period from 01.06.2017 to 31.05.2018 2,216,100 cars were sold, during the period from 01.06.2018 to 31.05.2019 2,126,722 cars were sold, resulting net % growth of -4.03%.

The Government, as a policymaker, always attempts to kickstart the sluggish economy through a package of measure for comprehensive and continued development of the auto sector as and when required.

### **Electric Vehicles in India**

204. SHRI T.K. RANGARAJAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) details of total number of Electric Vehicles (EVs) in the country, category-wise;

(b) the amount of incentive given under Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME) so far, category-wise; and

(c) the number of EV manufacturers in our country and the details thereof?